

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 607  
IB-835/ND/2020

**IN THE MATTER OF:**  
Mr. Sanjeev Aggarwal and Ors

...PETITIONER

Vs.

M/s. Supertech Township Project Ltd.

...RESPONDENT

**Section**  
Under Section 7 of IBC

Order delivered on 14.02.2022  
(Virtual Hearing)

**Coram:**

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
SHRI NARENDER KUMAR BHOLA, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial Creditor :Adv. Piyush Singh, Adv. Aditya  
Parolia, Adv. Aditi Sinha.

For the Respondent/Corporate Debtor :Mr. Akhil Shankhwar, Advocate.

**ORDER**

Heard the submissions made by the learned counsel for the Financial Creditor and also the submissions made by the counsel for the Corporate Debtor. At the request of the counsels present, the matter is now posted after four weeks and the counsels are directed to be in readiness to argue the matter on the next date of hearing. Post this matter alongwith IA/5321/2020 to 25.03.2022.

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(Narender Kumar Bhola)  
Member (T)

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(P.S.N. Prasad)  
Member (J)